

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).2234-2237/2005

MELTON INDIA

Petitioner(s)

VERSUS

COMMNR. TRADE TAX, U.P.

Respondent(s)

(With prayer for interim relief and office report )

Date: 29/11/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Ms Rashmi Singh, Adv.

Mr. T. Mahipal, Adv.

For Respondent(s)

Mr Saad Shervani, Adv.

Mr Kamlendra Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

It has been submitted at the Bar that the pleadings are complete.

Therefore, list the matter before the Hon'ble Court.

(B.SUDHEENDRA KUMAR)

Registrar

hj